

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No.125 of 2024

IN THE MATTER BETWEEN

Harish Tholar

.....Applicant

v.

State of Karnataka v. 56 Others

.....Respondents

INDEX

S.No	Particulars	Page No
1.	Adoption Memo	1-3

Signed at 03rd October 2024

Mr. Ramaswamy

Advocate Ramaswamy Meyyappan

M/S 1894/2016

Counsel for Respondent 32 to 54, & 56

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI

OA 125 of 2024

(Under Sections 14 & 15(1)(b) & (c)(2) r/w Section 18(1) & (2) of the National Green Tribunal
Act, 2010)

IN THE MATTER OF

Harish Tholar

...Applicant

v.

State of Karnataka & 56 Others

...Respondent

ADOPTION MEMO

Most Respectfully Showeth;

1. We the Respondents 32 to 54, and 56 herein, hereby state that I am competent to set out the reply in this instant Petition.
2. The Respondent Respondents 32 to 54, and 56, hereby states that the Reply affidavit filed by Respondent Respondents 32 to 54, and 56 in this instant application shall be adopted and shall deemed to be considered as a reply affidavit filed by this instant Respondent.



NO. OF CORRECTIONS... ONLY

In light of the aforesaid, it is therefore prayed that this Hon'ble Tribunal be pleased to direct for the structuration of the maintenance of the UGD orpass any order it may deem fit in the interest of justice.

RESPONDENT32 to 54, & 56

Solemnly affirmed ()

BEFORE ME

On this the 4th October ()

2024 at Kundapura ()

ADVOCATE

M. Ramaswamy

COUNSEL FOR THE RESPONDENT



No. OF CORRECTIONS... nil... ONLY

Respondent Sl.No	Business/TradeName	Position	Name	Signature
32	Sannidhi Hotal	Proprietor	Govinda Adiga	<i>[Signature]</i>
33	Hotel Chinmayi	Manager	Mrs. Chinmay	<i>[Signature]</i>
34	ChinmayiVasthigraha	Proprietor	Mrs. Chinmay	<i>[Signature]</i>
35	M.MBhattaResidency	Proprietor	Mrs. Sharadha	<i>[Signature]</i>
36	M M Bhatta Hotel	Proprietor	Mrs sharadha	<i>[Signature]</i>
37	Vidhathri Vasathigraha	proprietor	Mrs Sreelatha	<i>[Signature]</i>
38	Nagashree Vasathi Graha	Proprietor	Sulochana B Hebbar	<i>[Signature]</i>
39	Chitramoola vasthigraha	proprietor	Santhosh Bhatt	<i>[Signature]</i>
40	Bhageerathi vasthigraha	Proprietor	Parameshwar Adiga	<i>[Signature]</i>
41	Viswas Hotel	Proprietor	Vishwanatha Udupa	<i>[Signature]</i>
42	Mahalaksmi Residency	Proprietor	Vikram Devuru	<i>[Signature]</i>
43	Mahalaksmi Hotel	Proprietor	Vikram Devuru	<i>[Signature]</i>
44	Shwetha Guest House	proprietor	SuryanarayanaAdiga	<i>[Signature]</i>
45	Shivasagara Hotel	Proprietor	Ramkrishna Adiga	<i>[Signature]</i>
46	Hotel Akshaya	Proprietor	SathyanarayanaBhat	<i>[Signature]</i>
47	Tanthrika Guest House	Proprietor	K ManjunathaAdiga	<i>[Signature]</i>
48	Nithyananda Adiga Badige Kotadi	Proprietor	Nithyananda Adiga	<i>[Signature]</i>
49	Hotel Harsha	Proprietor	Sathyanarayan Bhat	<i>[Signature]</i>
50	Sri Ratha Guest House	Proprietor	Gajannajois	<i>[Signature]</i>
51	Devikrupa Vsathigraha	Manager	Rajan	<i>[Signature]</i>
52	Matha Chatra Guest House	Manager	Sudheer	<i>[Signature]</i>
53	Hotel Daivika	Proprietor	Vasudevashetty	<i>[Signature]</i>
54	Mookambika Palacevasthigraha	Proprietor	VasudevaShetty	<i>[Signature]</i>
56	Mayura Vasathi Graham	Proprietor	Prakashshetty	<i>[Signature]</i>



[Signature]
NOTARY
KUNDAPURA

IDENTIFIED BY ME

[Signature]
 B. Pradeep Kumar
 S/o. Balakrishna Pillai
 Atman Roadway K.S. Nagar
 576220

Solemnly affirmed and the Contents at this affidavit having been read over to the deponent and admitted by him to be true and correct and signed before me.

This 4th day of Oct 2024 at Kundapura

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI
OA125of 2024

Harish Tholar

..Applicant

v.

State of Karnataka & 56 Others

...Respondent

Adoption Memo on Behalf of Respondent

IDENTIFIED &
IDENTIFIED BY ME

Ramaswamy Meyyappan [MS1894/206]

Rohit Rajershi [BR 1168/2015]

DhanyaDheekshitha KH [MS6214/2022]

AKR & Associates

Ph: 9940188325

Email:ram@akrandassociates.in

Counsels for Respondent 32-54& 56

Solemnly affirmed and the Contents at this
affidavit having been read over to the
deponent and admitted by him to be true
and Correct and signed before me.

This 04th day of Oct 2024
at Kundapura



[Signature]
**NOTARY
KUNDAPURA**

No. OF CORRECTIONS nil ONLY